## COURT - I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 346 of 2017 & IA No. 924 of 2017

## Dated: 9<sup>th</sup> April, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of :

Ajmer Vidhyut Vitran Nigam Ltd. & Anr. Vs.			Appellant(s)
M/s Kishangarh Fibres (P) Ltd	. & Ors	S.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aditya Madan Mr. Gautam Gupta	
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-3	

# ORDER

Learned counsel for the appellant states that he will be filing affidavit of service during the course of the day.

List the matter on 14.05.2018.

(Justice N. K. Patil) **Judicial Member** ts/mk

(I.J. Kapoor) **Technical Member**